Mahila bazaar

3032. SHRI RAKESH SINHA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is aware of Asia's biggest market owned by Government known as Mahila bazaar;
 - (b) whether Government would extend help to make it more organised;
- (c) whether Government would make it a model to encourage women entrepreneurs; and
- (d) whether Government would approach UNESCO to get it recognized by it, being one of the oldest and biggest market where buyers and sellers are women?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) No, Sir.

(b) to (d) Do not arise.

National Children Protection Policy

3033. SHRI D. KUPENDRA REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether a National Children Protection Policy has been drafted;
- (b) if so, the details thereof; and
- (c) the time by when the said policy would come into effect?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) In pursuance with the direction of the Hon'ble Supreme Court of India in the matter of Sampoorna Behura vs. UOI & Ors (M.A. No.-2069/2018 in W.P.(C) No. 473/2005 regarding drafting of the National Child Protection Policy, the first draft of the National Child Protection Policy was prepared by the Ministry of Women and Child Development. The draft was widely circulated in the public domain to gather the comments/suggestions of all the stakeholders. Numerous comments have been received, which are presently being reviewed.